

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES

LOK SABHA

UNSTARRED QUESTION NO. 4396
TO BE ANSWERED ON 28TH MARCH, 2023

Fisheries and Aquaculture Infrastructure Development Fund

4396. SHRIMATI SARMISTHA SETHI:

Will the Minister of **FISHERIES, ANIMAL HUSBANDRY AND DAIRYING** मत्स्यपालन, पशुपालन और डे यरी मंत्री be pleased to state:

- (a) the aims and objectives of Fisheries and Aquaculture Infrastructure Development Fund (FIDF);
- (b) the details of concessional finance provided to the fishing and aqua farmers in Odisha under the above fund since the implementation of FIDF, district-wise;
- (c) whether the Government is making any special emphasis on inland fisheries aquaculture under the above fund, particularly in Odisha; and
- (d) if so, the details of physical targets set and achieved under the above fund, State-wise?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI PARSHOTTAM RUPALA)

(a) to (d): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying with effect from the financial year 2018-19 has been implementing Fisheries and Aquaculture Infrastructure Development Fund (FIDF) with a total fund size of Rs 7522.48 crore. FIDF *inter-alia* provides concessional finance to various Eligible Entities (EEs), including State Governments/Union Territories and State entities for development of identified fisheries infrastructure facilities through Nodal Loaning Entities (NLEs). Under the FIDF, the Department of Fisheries provides interest subvention up to 3% per annum for providing the concessional finance by the NLEs at the interest rate not lower than 5% per annum. The objectives of FIDF are; (i) Creation and modernization of capture & culture fisheries infrastructure, (ii) Creation of Marine Aquaculture Infrastructure, (iii) Creation and modernization of Inland Fisheries Infrastructure, (iv) Reduce post-harvest losses and improve domestic marketing facilities through infrastructure support, (v) to bridge the resource gap and facilitate completion of ongoing infrastructure projects.

The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying has so far accorded approvals to the project proposals at a total cost of Rs. 60.18 crore to the State of Odisha under FIDF and district-wise details of these approved proposals are as below:

(Rs. in crore)

SI No	Name of the Project	Name of the District	Total project cost	Total Cost Eligible for Interest Subvention
(i)	(ii)	(iii)	(iv)	(v)
1	Establishment of Fish Landing centre at Sorana	Khurda	9.29	9.29
2	Establishment of Fish Landing centre at Kalupahaghat	Khurda	7.56	7.56
3	Establishment of Fish Landing centre at Kasia	Bhadrak	7.85	7.85
4	Expansion of Shrimp Processing Unit	Khordha	35.48	9.13
Total			60.18	33.83

FIDF *inter-alia* provides concessional finance for development of various inland fisheries infrastructure facilities which includes setting up of brood banks, development of hatcheries, development of aquaculture, establishment of cage culture in reservoir, construction of ice plants, construction of cold storage, fish transport facilities, fish feed mills, fish processing units etc. Since the scheme is demand driven, no state-wise physical targets have been set. However, the State-wise details of the approved projects under FIDF are furnished below:

SI No	Name of State	No. of projects approved	Total Project Cost (Rs. in crore)	Amount eligible for interest subvention (Rs. in crore)
1.	Andhra Pradesh	8	1313.32	615.27
2.	Arunachal Pradesh	1	0.68	0.54
3.	Assam	1	0.41	0.18
4.	Goa	1	6.42	5.00
5.	Gujarat	5	1354.92	750.00
6.	Haryana	1	1.17	0.64
7.	Himachal Pradesh	1	5.17	5.00
8.	Jammu and Kashmir	2	120.7	93.17
9.	Karnataka	2	1.44	0.79
10.	Kerala	2	161.82	150.00
11.	Maharashtra	10	943.69	718.00
12.	Manipur	4	1.15	0.90
13.	Mizoram	1	8.57	6.85
14.	Odisha	4	60.18	33.83
15.	Tamil Nadu	66	1576.08	1338.21
16.	Telangana	1	4.7	2.31
17.	Uttar Pradesh	1	0.22	0.09
18.	West Bengal	10	27.99	17.41
Total		121	5588.63	3738.19
